

PATNA HIGH COURT

NOTICE

The chart showing the defects / discrepancies found in the online applications / documents of the candidates who have finally been selected in the District Judge (Entry Level), Direct from Bar Exam.-2016, is attached herewith. As mentioned in the Court's Notice dated 21.03.2018, the candidates will have to rectify the defect(s) within the time granted to them, as indicated in column no. 6 of the chart, failing which their respective recommendation / appointment would be cancelled.

By order of the Court



Registrar General

Patna High Court, Patna
Date : 23.03.2018

District Judge(Entry Level), Direct from Bar Exam. -2016

Defects / Discrepancies in online application / documents of the successful candidates

Sl. No.	Position in Merit	Roll No.	Name of the candidate	Defects / Discrepancies	Steps to be taken by the candidates for removal of the defects / discrepancies and the stipulated time
1	2	3	4	5	6
1	3	13501	SANJAY AGARWAL	Spelling error in Matric/Inter. Marksheet	Candidate to remove the defects as per the undertaking before completion of the probation period.
2	5	15919	DIGVIJAY KUMAR	father's spelling different in matric certificate	Candidate to remove the defect as per the undertaking given by him before completion of the probation period.
3	6	15395	PUNEET KUMAR GARG	<ol style="list-style-type: none"> 1. Spelling error in his name and his father's name in matriculation marksheet and certificate. 2. Spelling error in his father's name in intermediate certificate. 3. Not produced NOC at the time of interview. 4. Not mentioned his father's full name in online application form. 	<p>Candidate to remove the defect no. 1, 2 & 3 as per the undertaking given by him before completion of the probation period.</p> <p>Defect no. 4 - Candidate to file an application by way of affidavit before joining for correction of his father's name in online application form and accordingly his father's name would be corrected in the database.</p>
4	9	13456	KAJAL JHAMB	Spelling mistakes in her name in class 10th, intermediate and graduation certificates.	Candidate to remove the defect as per the undertaking before the completion of the probation period.
5	12	13318	BRAJESH KUMAR	non mentioning of his father's name in intermediate certificate and year of the session of intermediate certificate.	Candidate to remove the defects as per the undertaking given by him before completion of the probation period.
6	13	10002	UDAYWANT @ UDAYVANT KUMAR	<ol style="list-style-type: none"> 1. spelling mistake in father's name in his educational documents. 2. Date of birth differing in ID proof. 	Candidate to remove the defects as per the undertaking given by him before completion of the probation period.
7	16	14646	UJJWAL KUMAR SINHA	<ol style="list-style-type: none"> 1. spelling error in his name and father's name in matriculation certificate. 2. Error in father's name in online application form. 	<p>Defect no. 1 - Candidate to remove the defects as per the undertaking given by him before completion of the probation period.</p> <p>Defect no. 2 - Candidate to file an application by way of affidavit before joining for correction of his father's name in online application form and accordingly his father's name would be corrected in the database.</p>

1	2	3	4	5	6
8	17	16046	ASHUTOSH KUMAR JHA	Spelling error in his father's name in intermediate certificate.	Candidate to remove the defects as per the undertaking given by him before completion of the probation period. If the candidate is an APO, he would submit NOC from the present employer before joining.
9	18	13202	ANURAG	His name is Anurag but signs as 'A Baliyan'.	Candidate to make alteration in his signature matching with his name and submit an undertaking to that effect before joining otherwise his appointment would be cancelled.
10	20	12498	GURVINDER SINGH MALHOTRA	in application form, father's name as 'Yogender Singh' but in matriculation certificate as Y S Malhotra.	Candidate to file an application by way of affidavit before joining for correction of his father's name in online application form and accordingly his father's name would be corrected in the database.
11	25	14294	AMITAVA CHOUDHARY	1. Intermediate certificate not uploaded 2. Discrepancies in his name and father's name in some educational & professional documents.	Candidate to remove the defects as per the undertaking given by him before completion of the probation period.
12	28	15415	BASNO SHANKER MEHROTRA	1. Spelling error in his father's name in enrollment certificate and AADHAR card. 2. Spelling error in father's name in online application form.	Defect no. 1 - Candidate to remove the defects as per the undertaking given by him before completion of the probation period. Defect no. 2 - Candidate to file an application by way of affidavit before joining for correction of his father's name in online application form and accordingly his father's name would be corrected in the database.
13	29	11398	NAVEEN KUMAR CHOUDHARY	1. Error in father's name in 10th and enrollment certificate. 2. Date of birth is differing in ID proof submitted by him	Candidate to remove the defects as per the undertaking given by him before completion of the probation period.
14	31	12684	RISHI KANT	1. Intermediate certificate has not been uploaded. 2. Spelling error in his father's name in matric certificate. 3. Original experience certificate not given.	Candidate to remove the defects as per the undertaking given by him before completion of the probation period.

1	2	3	4	5	6
15	35	11344	SATYA BHUSHAN ARYA	spelling error in candidates's name and father's name in matriculation certificate.	Candidate to file an application by way of affidavit before joining regarding correction of his name & father's name in online application form and accordingly his name & father's name would be corrected in the database.
16	36	11624	GEETA GUPTA	in application form name mentioned is 'Geeta Gupta' but in matriculation, intermediate , graduation and LL.B certificate it is 'Geeta Kumari'.	Name in application form, LL.B & Enrolment certificate-Geeta Gupta Name in Matric, intermediate & Graduation certificate-Geeta Kumari. Candidate to complete the formality regarding change in her name by way of notification in the State Gazette before completion of the probation period.
17	41	12625	NAMRATA TIWARY	intermediate certificate has not been uploaded nor produced.	Candidate to remove the defects as per the undertaking given by her before the completion of the probation period.
18	43	10338	AVINASH KUMAR	Intermediate certificate not uploaded and not produced at the time of interview.	Candidate to remove the defects as per the undertaking given by him before completion of the probation period.
19	44	13517	RAVINDER SINGH BHANWALA	Name is different from that written in certificates.	Candidate to file an application by way of affidavit before joining regarding correction of his name in online application form and accordingly his name would be corrected in the database.
20	49	15723	SUSHIL KUMAR	Not brought original marksheet and certificate of intermediate at the time of interview.	Candidate to remove the defects as per the undertaking given by him before completion of the probation period.
21	51	10276	ROHIT SHANKAR	intermediate certificate not uploaded nor produced.	Candidate to remove the defect as per the undertaking given by him before completion of the probation period.
22	54	13349	URMILJEET KAUR MAAN	1. Candidate's name different in each certificates with that on application.	Candidate to remove the defects as per the undertaking given by her before completion of the probation period. Also, candidate to file an application by way of affidavit before joining regarding correction of her name as 'Urmiljeet Kaur' in online application form and accordingly her name would be corrected in the database.
23	56	13959	LAW KUSH KUMAR	Not submitted NOC at the time of interview.	Candidate to submit NOC from present employer before joining.

1	2	3	4	5	6
24	58	13627	HAMBIR SINGH BAGHEL	Name differs in matric and intermediate certificate.	Name in application form, BA., LL.B- Hambir Singh Baghel. Name in Matric & Intermediate Certificate-Hambir Singh. Candidate to complete the formality regarding change in his name as 'Hambir Singh Baghel' by way of Notification in State Gazette before completion of the probation period.
25	59	12885	MANOJ KUMAR TYAGI	Mismatch in candidate's name with that of certificates & ID proof.	Candidate to file an application by way of affidavit before joining regarding correction of his name as "Manoj Kumar" in online application form and accordingly his name would be corrected in the database.
26	62	11265	SARVENDRA PRATAP SINGH	Father's name written in short in his online application form.	Candidate to file an application by way of affidavit before joining regarding correction of his father's name in online application form and accordingly his father's name would be corrected in the database.
27	64	15244	SATISH KUMAR DEO	1. Intermediate certificate wanting. 2. Ratu P.S case no. 52/2014 u/s 447, 341, 323, 506, 504 IPC and 3 (I) (X) of Schedule Caste and Scheduled Tribe (Prevention of Atrocities)Act, stay granted by Hon'ble Jharkhand High Court.	Candidate to remove the defects as per the undertaking given by him before the completion of the probation period.
28	70	11468	RAMAKANT	Graduation certificate not uploaded nor produced.	Candidate to remove the defect as per the undertaking given by him before the completion of the probation period.
29	71	10132	DHRITI JASLEEN SHARMA	Difference in name mentioned in application form from that mentioned in Matriculation certificate, LLB certificate etc.	Name in application form-Dhriti jasleen Sharma, Name in Matric & LL.B Certificate- Jasleen Kaur. Candidate to complete the formality regarding change in her name as "Dhriti Jasleen Sharma" by way of notification in State gazette before completion of the probation period.
30	74	13668	ASHUTOSH PANDEY	Discrepancies in his name in matriculation and intermediate marksheet/ certificate.	Candidate to remove the defects as per the undertaking given by him before the completion of the probation period.
31	77	13801	ESRAR AHMED	Father's name different on Application form	Candidate to file an application by way of affidavit before joining regarding correction of his father's name in online application form and accordingly his father's name would be corrected in the database.

1	2	3	4	5	6
32	80	13908	BIJENDER KUMAR DHANKHAR	1. Name differs in all the certificates with that of online application form. 2. Spelling error in his name in 10th and 12th certificate.	Defect no. 1 - Candidate to file an application by way of affidavit before joining regarding correction of his name as "Bijender Kumar" in online application form and accordingly his name would be corrected in the database. Defect no. 2 - Candidate to remove the defects as per the undertaking given by him before the completion of the probation period.
33	81	15862	GIRDHARI UPADHYAY	Spelling error in his name and his father's name in intermediate certificate.	Candidate to remove the defects as per the undertaking given by him before the completion of the probation period.
34	83	10642	MUNSHI LAL GAUTAM	Spelling error in father's name in online application form.	Candidate to file an application by way of affidavit before joining regarding correction of his father's name in online application form and accordingly his father's name would be corrected in the database.
35	92	14551	YOGESH GOEL	Name in online application differs from that of matric certificate.	Candidate to file an application by way of affidavit before joining regarding correction of his name as "Yogesh Kumar Goel" in online application form and accordingly his name would be corrected in the database.
36	93	12771	VIRENDER KUMAR	Name is "Virender Kumar" but signed as "Virender Taneja"	Candidate to make alteration in his signature matching with his name and submit an undertaking to that effect before joining otherwise his appointment would be cancelled.
37	97	12674	PANKAJ KUMAR VARMA	Father's name different in educational documents.	Candidate to file an application by way of affidavit before joining regarding correction of his father's name in online application form and accordingly his father's name would be corrected in the database and also to submit a fresh declaration regarding net income and 24 cases with corrected father's name.
38	98	10021	SANGAM SINGH	Spelling error in his father's name in matriculation certificate.	Candidate to remove the defect as per the undertaking given by him before completion of the probation period.